

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH AT HYDERABAD

Regional Bench - Court – I

	Appeal No.	Appellant	Respondent	Impugned Order No. & date
1	ST/22177/2014	Ram Informatics Ltd	Hyderabad Service Tax	OIO 16-2011 dt 20/09/2011
2	E/30259/2016	Nirmal Kumar Jain Partner	CCE, CC Hyderabad III	OIA HYD-EXCUS-003-APP-016-017-15-16 dt 28/01/2016
3	E/30260/2016	Hitech Insulators	CCE, CC Hyderabad III	OIA HYD-EXCUS-003-APP-016-017-15-16 dt 28/01/2016
4	E/31042/2016	Vaibhav Mutha	CCT Secunderabad GST	OIO HYD-EXCUS-003-COM-047-16-17 dt 28/07/2016
5	E/31043/2016	K V Engineering Enterprises Pvt Ltd	CCT Secunderabad GST	OIO HYD-EXCUS-003-COM-047-16-17 dt 28/07/2016
6	ST/30053/2016	Medical Waste Solutions	CCE & ST Tirupati	OIA TTD-EXCUS-000-APP-046-15-16 dt 30/10/2015
7	ST/30073/2016	D Lalitha Kumar	CC, CE & ST Guntur	OIA VIZ-EXCUS-003-APP-035-15-16 dt 28/12/2015
8	ST/30154/2016	Medical Waste Solutions	CCE & ST Tirupati	OIA TTD-EXCUS-000-APP-047-15-16 dt 30/10/2015
9	ST/30183/2016	T. Balagangadhara Reddy	CCE & ST Tirupati	OIO TTD-EXCUS-000-COM-14-15-16 dt 25/12/2015
10	ST/30334/2016	Progressive Tele Infra Pvt Ltd	CCT Secunderabad GST	OIO HYD-STAX-COM-43-15-16 dt 19/02/2016
11	ST/30419/2016	Krishnaveni Exhibitors Pvt Ltd	CC, CE & ST Nellore	OIO VIZ-EXCUS-COM-018-15-16-st dt 23/02/2016
12	St/30450/2016	Paturi Srikanth	CCE & CC Visakhapatnam-II	OIA GUN-EXCUS-000-APP-228-15-16 dt 23/03/2016
13	ST/30736/2016	K. Vamsidhar	CCE & ST Tirupati	OIA TTD-EXCUS-000-APP-05-16-17 dt 31/05/2016
14	ST/31101/2016	Hyderabad Metgropolitan Development Authority	CCT Secunderabad GST	OIO HYD-SVTAX-000-COM-106-107-15-16 dt 31/03/2016
15	ST/31102/2016	Hyderabad Metgropolitan Development Authority	CC, CE & ST Hyderabad-I	OIO HYD-SVTAX-000-COM-106-107-15-16 dt 31/03/2016
16	ST/31163/2016	Lingamaneni Estates & Projects Pvt Ltd	CC, CE & ST Guntur	OIO GUN-EXCUS-000-COM-016-16-17-ST dt 20/09/2016
17	E/31049/2017	Electronics Corporation of India Ltd	CCT Secunderabad GST	OIA HYD-EXCUS-003-APP-012-17-18 dt 14/06/2017
18	E/31097/2017	SPM Power & Telecom Pvt Ltd	CCT Secunderabad GST	OIA HYD-EXCUS-003-APP-019-17-18 dt 21/06/2017
19	ST/30435/2017	T. Koteswara Rao	CC, CE & ST Guntur	OIA GUN-EXCUS-000-APP-144-16-17 DT 23/12/2016
20	ST/30625/2017	Aker Solutions India Sdn	CCE & CC Visakhapatnam-	OIO VIZ-EXCUS-

		Bhd	I	COM-26-16-17 dt 30/01/2017
21	ST/31268/2017	Sterling Transformers	CCT Tirupati GST	OIA TTD-EXCUS- 000-APP-016-17- 18 dt 19/07/2017
22	E/30289/2018	Electronics Corporation of India Ltd	CCT Secunderabad GST	OIA HYD-EXCUS- SC-AP2-150-17- 18 dt 26/12/2017
23	E/30412/2018	Sowbhagya Biotech Pvt Ltd Unit I	CCT Secunderabad GST	OIA HYD-EXCUS- SC-AP2-132-133- 17-18 dt 07/12/2017
24	E/30727/2018	Larsen & Toubro Ltd	CCT Secunderabad GST	OIO HYD-EXCUS- 003-COM-05-06- 17-18 dt 14/12/2017
25	E/30731/2018	K.S. Srinivas	CCT Secunderabad GST	OIO HYD-EXCUS- 003-COM-05-06- 17-18 dt 14/12/2017
26	E/30732/2018	K.S. Srinivas	CCT Secunderabad GST	OIO HYD-EXCUS- 003-COM-05-06- 17-18 dt 14/12/2017
27	E/31028/2018	Hindustan Coca Cola Beverages Pvt Ltd	CCT Guntur GST	OIA GUN-EXCUS- 000-APP-029-18- 19 dt 27/04/2018
28	ST/30012/2018	K. Vamsidhar	CCT Tirupati GST	OIA TTD-EXCUS- 000-APP-045-17- 18 dt 31/10/2017
29	ST/30018/2018	D. Bhuvaneswara Reddy	CCT Tirupati GST	OIA TTD-EXCUS- 000-APP-061-17- 18 dt 31/10/2017
30	ST/30229/2018	Kartari Rajitha	CCT Rangareddy GST	OIA HYD-SVTAX- HYC-APP-040-17- 18-APP-I dt 17/10/2017
31	ST/30232/2018	Indian Railway Catering & tourism Corporation Ltd	CCT Secunderabad GST	OIA HYD-SVTAX- 000-AP2-0242- 17-18-ST dt 24/11/2017
32	ST/30238/2018	Kei Rsos Maritime Ltd	CCT Visakhapatnam GST	OIO-VSP-EXCUS- 001-COM-019-17- 18 dt 29/12/2017
33	ST/30290/2018	K. Vamsidhar	CCT Tirupati GST	OIA TTD-EXCUS- 000-APP-084-17- 18 dt 27/12/2017
34	ST/30291/2018	Harshini EPC Pvt Ltd	CCT Secunderabad GST	OIA HYD-EXCUS- 003-AP2-0266- 17-18-ST dt 22/12/2017
35	ST/30296/2018	Magus Metals Pvt Ltd	CCT Secunderabad GST	OIA HYD-EXCUS- 003-AP2-0244- 17-18-ST dt 29/11/2017
36	ST/30332/2018	Novelty Reddy & Reddy Motors Pvt Ltd	CCT Guntur GST	OIA GUN-EXCUS- 000-APP-156-17- 18 dt 27/12/2017
37	ST/30450/2018	Apollo Hospitals Enterprises Ltd	CCT Hyderabad GST	OIO HYD-EXCUS- 002-COM-006-17- 18 dt 09/01/2018
38	ST/30582/2018	The Andhra Pradesh Mineral Development Corporation Ltd	CCT Tirupati GST	OIO TTD-EXCUS- 000-COM-08-17- 18 dt 28/02/2018
39	ST/30615/2018	Medical Waste Solutions	CCT Tirupati GST	OIA TTD-EXCUS- 000-APP-0157-17- 18 dt 28/02/2018
40	ST/30632/2018	Surya Durga Powers	CCT Guntur GST	OIA-GUN-EXCUS- 000-APP-0169-17- 18 dt 31/01/2018

41	ST/30636/2018	Sundar Taj Mahal Pvt Ltd	CCT Secunderabad GST	OIA HYD-EXCUS-SC-AP2-0301-17-18 dt 27/02/2018
42	ST/30738/2018	Andhra Pradesh State Road Transport Corporation Ltd	CCT Guntur GST	OIA GUN-EXCUS-000-APP-0204-17-18 dt 21/02/2018
43	ST/30776/2018	Sripad D & Company	CCT Hyderabad GST	OIA HYD-SVTAX-HYC-APP-137-17-18-APP-I dt 27/03/2018
44	ST/30815/2018	B. Sundar Rao Hotels Pvt Ltd	CCT Hyderabad GST	OIA HYD-SVTAX-HYC-APP-133-17-18-APP-I dt 27/03/2018
45	ST/30868/2018	B.M. Atchaiah Chowdary	CCT Tirupati GST	OIA TTD-EXCUS-000-APP-003-18-19 dt 27/04/2018
46	ST/30927/2018	Polisetty Somasundaram	CCT Guntur GST	OIA-GUN-EXCUS-000-APP-034-18-19 dt 27/04/2018
47	ST/30957/2018	Y V Ramaraju	CCT Medchal GST	OIA HYD-EXCUS-MD-AP2-0019-0020-18-19-ST dt 27/04/2018
48	ST/31023/2018	Prasanthi Zila Mutually Aided Coop Federation Ltd	CCT Tirupati GST	OIA TTD-EXCUS-000-APP-090-17-18 dt 27/12/2017
49	ST/31024/2018	Prasanthi Zila Mutually Aided Coop Federation Ltd	CCT Tirupati GST	OIA TTD-EXCUS-000-APP-090-17-18 dt 27/12/2017
50	ST/31090/2018	Sansrisk Business solutions Pvt Ltd	CCT Rangareddy GST	OIA HYD-SVTAX-RR-APP-009-18-19-APP-I dt 31/05/2018
51	ST/31295/2018	Rahamankahn Hotel Enterprises Pvt Ltd	CCT Guntur GST	OIA GUN-EXCUS-000-APP-086-18-19 dt 29/06/2018

Appearance

None for the Appellants/Assessees.

Mr Guna Ranjan, A.R. for the Respondents.

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. 31296-31346/2020

Date of Hearing: 10.12.2020

Date of Decision: 10.12.2020

[Order per: BENCH]

1. None appeared on behalf of the appellants. The department submitted that they have opted under Sabka Vishwas (Legacy Dispute Resolution)

Scheme, 2019. Accordingly, the appeals are dismissed as deemed to be withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

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